

(14)

CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD.

OA. 808 of 1994

Dt: 18-7-94.

Between:-

Y. Yella Rao ... Applicant

And

1. The Secretary to Government of India, Ministry of Food Processing Industries, Panchsheel Bhavan, Khelgaon Marg, New Delhi-110 049.
2. The Director General, Fishery Survey of India, Botawala Chambeers, Sir P. M. Road.
3. The Zonal Director, Fishery Survey of India, Government of India, Beach Road, Visakhapatnam-530 001.

... Respondents.

CORAM

CORAM Counsel for the Applicant: Mr. K. V. Subrahmanyam Narasu.  
Counsel for the Respondents: Mr. K. Bhaskar Rao.

CORAM:

Hon'ble Mr. Justice V. Neeladri Rao, Vice-Chairman

Hon'ble Shri R. Rangarajan, Member Administrative.

Hon'ble Tribunal made the following order:-  
Notice before admission. Post before 2nd Court on 29-8-1994. If any appointment to the post of Watchman is going to be made, it will be subject to the result in this O. A.

*Amr. 17.7.94.*  
*Dr. CL*

Copy to:-

1. The Secretary to Government of India, Ministry of Food Processing Industries, Panchsheel Bhavan, Khelgaon Marg, New Delhi-110 049.
2. The Director General, Fishery Survey of India, Botawala Chambeers, Sir P. M. Road, Bombay-400 001.
3. The Zonal Director, Fishery Survey of India, Government of India, Beach Road, Visakhapatnam-530 001.
4. One copy to Mr. K. V. Subrahmanyam Narasu, Advocate, High Court, Advocates Association, Hyderabad.
5. One copy to Mr. K. Bhaskar Rao, Addl. CGSC, CAT, Hyd.
5. One spare.

kku.

*W. D. S.*  
*15/7/94*

of 808/84

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COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.G.RTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY

AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(L)

Dated: 18.7.1994. *Post before and*  
*Curon 29/84*

ORDER/JUDGMENT:

M.A./R.A/C.A. No.

in

O.A.No.

808/84

T.A.No.

W.P.

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with directions

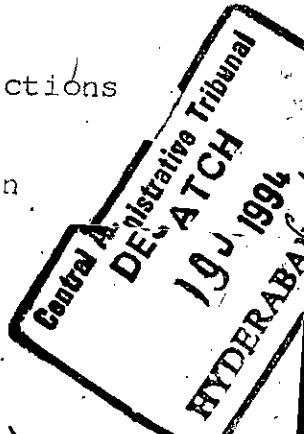
Dismissed.

Dismissed as withdrawn

Rejected/Ordered.

No order as to costs.

pvm



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